

OA 699/08

13.01.2003

Hon. Mr. Justice R R K Trivedi, V.C.  
Hon. Maj Gen K K Srivastava, A.M.

MA. 4836/02, is for dismissing the  
O.A. as withdrawn. copy was served on  
03.12.2002, no objection filed by the  
respondents. In the circumstances, the O.A.  
is dismissed as withdrawn. No order as  
to cost.

  
A.M.

  
V.C.

Shankar -